

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/272/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 20th January, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/2022/453 dtd. 18.01.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.01.2022 along with station leave permission, with your official vehicle, at own cost, from the afternoon of 21.01.2022, after Court hours, till the evening of 25.01.2022. Your prayer for station leave permission till the morning of 27.01.2022 has not been accepted as 26.01.2022 is Republic Day.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/273/ dated , 20-01-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)